

15.43 hrs.

*[English]***SANSKRIT LANGUAGE (COMPULSORY TEACHING IN SCHOOLS) BILL**

PROF. P.J. KURIEN (Mavelikara) : I beg to move for leave to introduce a Bill to provide for the compulsory teaching of Sanskrit language in schools.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the compulsory teaching of Sanskrit language in schools."

*The motion was adopted.*

PROF. P.J. KURIEN : I introduce the Bill

15.43 ½ hrs.

*[English]***INDIAN CITIZENS ABROAD (VOTING RIGHT AT ELECTIONS) BILL**

PROF. P.J. KURIEN (Mavelikara) : I beg to move for leave to introduce a Bill to provide the Indian citizens living abroad with the right to vote at elections to the House of the People and the Legislative Assemblies of States.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide the Indian citizens living abroad with the right to vote at elections to the House of the People and the Legislative Assemblies of State."

*The motion was adopted.*

PROF. P.J. KURIEN : I introduce the Bill

15.44 hrs.

*[English]***UNORGANISED LABOUR WELFARE BILL**

SHRI DWARAKA NATH DAS (Kanmganj) : I beg to move for leave to introduce a Bill to provide for protection and welfare of unorganised labour and for matters connected therewith.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide

for protection and welfare of unorganised labour and for matters connected therewith."

*The motion was adopted.*

SHRI DWARAKA NATH DAS : I introduce the Bill.

15.44 ½ hrs.

*[English]***EX-TEA GARDEN LABOUR WELFARE BILL**

SHRI DWARAKA NATH DAS (Kanmganj) : I beg to move for leave to introduce a Bill to provide for protection and welfare of ex-tea garden labour and for matters connected therewith.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for protection and welfare of ex-tea garden labour and for matters connected therewith."

*The motion was adopted.*

SHRI DWARAKA NATH DAS : I introduce the Bill.

*[English]*

MR. SPEAKER : Shri Sultan Salahuddin Owaisi - Not present.

15.45 hrs.

*[Translation]***CONSTITUTION (AMENDMENT) BILL  
(Amendment of Preamble)**

SHRI RAM NAIK (Mumbai-North) : I beg to move for leave to introduce a Bill further to amend the Constitution of India

*[English]*

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India"

*The motion was adopted.*

*[Translation]*

SHRI RAM NAIK : I introduce the Bill.